NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1321/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Pi Cafes & Restaurants Pvt.Ltd.

V/s.

Konark Natural Fooda Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Mrs. Yashashri Naik Adv. for Operational creditor

ORDER CP No. 1321/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner side has not intimated this date of hearing to the Corporate Debtor, list this matter on 20.9.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as required under I&B Code and to file proof of service of the same on the next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASHKUMAR

Member (Judicial)